GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO.2670
TO BE ANSWERED ON 16.12.2025

ESTABLISHMENT OF UIDAI OFFICE IN HAPUR

†2670. SHRI ARUN GOVIL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether people from marginalised sections including senior citizens and domestic helps face difficulties in registering their fingerprints for Aadhaar and that almost ten crore senior citizens out of fifteen crore face such issues, if so, the details thereof;

(b) whether the UIDAI has opened offices in Hapur Lok Sabha Constituency for Aadhaar-related work, if not, the details for opening a UIDAI office in Hapur district; and

(c) the time by which the said office is likely to be operational in Hapur district?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B.L.VERMA)

(a): As on 30.11.2025, after adjusting for the estimated number of deaths as per Registrar General of India (RGI) estimates, the estimated number of living Aadhaar number holders is 134.26 crore across India out of total projected population as per RGI data i.e. 141.22 crore. Out of this, adult Aadhaar penetration is about 99%. Thus, it is estimated that almost all the senior citizens, barring exceptions, have already enrolled for Aadhaar.

To allow for exceptions, Regulation 6 of the Aadhaar (Enrolment and Update) Regulations, 2016 provides that for residents who are unable to provide fingerprints, only iris scans shall be collected. It further provides that for residents who are unable to provide any biometric information contemplated by the regulations, UIDAI shall provide for handling of such exceptions in the enrolment and update software, and such enrolment shall be carried out as per procedure specified by it for this purpose. As per the Biometric Exception Enrolment Guidelines, dated 1.8.2014 issued by UIDAI, provision exists for enrolling residents who may be lacking in some essential biometrics.

In addition to the above, for enabling Aadhaar enrolment of persons who face difficulties in providing biometrics, there is a provision of whitelisted enrolment, wherein Aadhaar enrolment is carried out in the presence of a designated UIDAI official. Thus, eligible persons, including those from marginalised sections, senior citizens and domestic helps, obtain Aadhaar by undergoing the process of Aadhaar enrolment.

(b) & (c): Aadhaar related services are provided through Aadhaar enrolment and update centres which are available in all the districts of the country. In the district of Hapur, there are 78 active Aadhaar enrolment and update centres.

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